

DIVISION BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA (IBC)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK INTERANTIONAL LIMITED VS PARTHO PROTIM BURMON ROY</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance via video conference/physically**

For the RP

Mr. Avik Chaudhuri, RP

For the Financial Creditor

Mr. Avinash Kumar, Adv.

**ORDER**

1. Ld. Counsel for the RP present. Ld. counsel for the Financial Creditor present.
2. It is submitted by the RP that Personal Guarantor had expired on 24.09.2022, accordingly parties seek setting aside the order by way of an application.
3. Post this matter on **26.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**